

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2457
ANSWERED ON 10/12/2024**

RURAL DEVELOPMENT SCHEMES IN ODISHA

2457. SHRI PRADEEP PUROHIT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented specific schemes under rural development in Odisha particularly in Bargarh and Jharsuguda;**
- (b) whether the Government has details of beneficiaries from rural development schemes in Bargarh and Jharsuguda over the past two years;**
- (c) whether the Government has information on the total funds allocated and utilized for rural development schemes Bargarh Odisha and Jharsuguda, during the last two years and the current financial year; and**
- (d) whether the Government has conducted any assessment of the impact of these schemes in improving rural livelihoods and infrastructure in Bargarh and Jharsuguda districts?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The Ministry of Rural Development (MoRD) has adopted multi-pronged strategies to improve the economic well-being of people in rural areas including in the districts of Bargarh and Jharsuguda of Odisha with the main focus on increasing livelihood opportunities, empowering rural women, providing social safety net skilling of rural youth, infrastructure development etc through its Programmes. In this regard, the Government is implementing a number of targeted programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY NRLM),

DeenDayalUpadhyayaGrameenKaushalyaYojana (DDU-GKY), Rural Self Employment Training Institutes(RSETI) and National Social Assistance Programme (NSAP). The Department of Land Resources (DoLR) is implementing Watershed Development Component (WDC) of the Pradhan MantriKrishiSinchayeeYojana (WDC-PMKSY) with the primary objective to develop rainfed/ degraded lands.

(b): The details of beneficiaries from rural development schemes in Bargarh and Jharsuguda over the past two years wherever maintained are as under:

- i. Under MGNERGS, total no. of persondays generated in Bargarh and Jharsuguda district of Odisha during last 2 years are 88.06 lakh and 36.61 lakh respectively**
- ii. Under PMAY-G, total houses sanctioned in Bargarh and Jharsuguda district of Odisha during last 2 years are 27,105 and 11,628 respectively.**
- iii. Under DAY-NRLM, a total no. of 1,131 SHGs and 10,351 Households mobilised in Bargarh and a total no. of 402 SHGs and 3,740 Households mobilised in Jharsuguda district of Odisha during the last 2 years.**
- iv. Under DDU-GKY, a total of 554 candidates trained and 587candidates placed in Bargarh and a total of 213 candidates trained and 160 candidates placed in Jharsuguda district of Odisha during the last 2 years.**
- v. Under RSETI, a total of 1331candidates trained and 1217candidates settled in Bargarh and a total of 1665candidates trained and 1667candidates settled in Jharsuguda district of Odisha during the last 2 years.**
- vi. Under NSAP, total no. of beneficiaries in Bargarh and Jharsuguda district of Odisha during last 2 years are 1,37,827 and 42,018 respectively.**
- vii. PMGSY is not a beneficiary oriented scheme.**
- viii. Under, WDC-PMKSY, district-wise data are not maintained.**

(c): Funds under these schemes are allocated by this Ministry to the States/UTs which in turn release to the concerned districts. Hence, this Ministry does not allocate funds to the districts. The total funds allocated and utilized for rural development schemes in the State of Odisha including in the districts of Bargarh and Jharsuguda, wherever maintained during the last two years and the current financial year are as under:

I. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)

(Rs. in Lakhs.)

Financial Years	Total expenditure (Including State Share)	
	Bargarh	Jharsuguda
2022-23	16533.36	5636.47
2023-24	15640.96	5491.04
2024-25 (as on 05.12.2024)	6594.65	2435.18

As per NREGASoft

II. Pradhan Mantri Awas Yojana-Gramin (PMAY-G)

(Rs. in Cr.)

Financial Year	Central Share released	State Share released	Utilization
2022-23	1,723.27	1,148.85	310.82
2023-24	4,310.70	2,873.80	7,643.52
2024-25 (till 02.12.2024)	41.32	27.54	1,913.87

III. Pradhan Mantri Gram Sadak Yojana (PMGSY)

(Rs. in Cr.)

Financial Years	Allocated	Released	Expenditure (including State Share)
2022-23	1235.88	1235.88	2088.90
2023-24	1262.55	1262.55	1589.80
2024-25 (as on 05.12.2024)	900.00	479.89	479.11

IV. Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY NRLM)

(Rs. in Lakhs.)

Financial Years	Central Allocation	Central Release
2022-23	49358.92	61698.65
2023-24	49358.92	49358.91
2024-25 (upto 30 th Nov., 2024)	60330.96	0.00

V. DeenDayalUpadhyayaGrameenKaushalyaYojana (DDU-GKY)

(Rs. in Lakhs.)

Financial Years	Funds Released
2022-23	175.77
2023-24	3630.14
2024-25	0.00

VI. Rural Self Employment Training Institutes (RSETI)

(Rs. in Lakhs.)

Financial Years	Funds Released
2022-23	1133.50
2023-24	1250.76
2024-25	1464.00

VII. National Social Assistance Programme (NSAP)

(Rs. in Lakhs.)

Financial Years	Funds Allocated/Released
2022-23	68058.44
2023-24	68547.36
2024-25	14149.43
(as on 05.12.2024)	

Source:- NSAP-PPS

VIII. Watershed Development Component (WDC)- Pradhan MantriKrishiSinchayeeYojana (WDC-PMKSY 2.0)

(Rs. in Cr.)

Financial Years	Central share released	Funds utilized*
2022-23	45.39	156.65
2023-24	146.00	275.96
2024-25	31.83	105.03

*Funds utilized includes both Central share and State share released

(d):MoRD accords emphasis for targeted implementation of its schemes/programmes. The scheme/programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are:-

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time and action is taken on the basis of their findings. The NLM covered Special Monitoring of MGNREGS and PMAY-G in 2021-22, the district of Jharsuguda was covered under Regular Monitoring in 2021-22 and the district of Bargarh was covered under Regular Monitoring in 2022-23.**
- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.**
- iii. In addition to above, the Ministry arranges for sufficient funds for completion of works, facilitates forest clearances, coordinates convergence with related Ministries/Agencies for manpower, technical support etc.**
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Ombudsman are also appointed for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.**
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for**

staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.

- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed in other areas too and is an ongoing process depending on the requirements. The performance of officials is monitored against them.**
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.**
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.**
- ix. Under MGNREGA, emphasis has been given in strengthening Panchayat Raj Institutions (PRIs) by empowering local bodies to sanction works, provide work on demand, and authorize wage payments.**
- x. Under PMAY-G, awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**
- xi. Under PMGSY, both state and central authorities are actively working to address the challenges through coordination with various nodal agencies and experts, making concerted efforts to resolve issues and ensure the timely completion of all remaining works.**
